

on 5/2/91

RC

None for applicant.

Respondent's counsel prays for 2 weeks time to file counter affidavit as a last chance. Time till 20.2.92 is granted.

(20.2.92)

20/2
enr:

dm
31.1.92

RC

None for applicant.

Respondent's counsel prays for further time to file counter. As sufficient opportunities have been given for the same, list before the Bench for further directions on 25.3.92.

dm
20.2.92.

25-3-92
(b)

None for applicant
Mr TA Rajan

Respondent's seek 2 weeks time to file reply. He may do so with a copy to the applicant who may file rejoinder, if any, within a week.

List before R.C. for completion of pleadings on 20.4.92

dm
(PS 16m)

Ar
(AVB)

25-3-92

Ref: order 21.2.91
Since the small commercial cases are ordered to be listed for final hearing before the Bench on 20.4.92 (vide order dt 26/3 in OA 513 & 515/91), this case may also be listed before Bench on 20/4/92 instead of before R.C.
Ar
6/4/92

-4-

20.4.92
(16)

Mr. C P Menon
Mr. M C Cheras

List on 26.5.92

alongwith OA-572190

AVB
(AVB)

SPM
(SPM)

20.4.92

Am

26.5.92 Mr. C P Menon
Mr. M C Cheras

Heard.

Judgement on 29.6.92

AVB
(AVB)

SPM
(SPM)

26-5-92

29.6.92

Order pronounced
in the ACP Court

AVB
(AVB)

SPM
(SPM)

Counter by Re.
filed on 10/6/92
2

Reocurred with
Argument notice
filed on 20/6/92
2

Argument notice
filed by Re. on
20/6/92
2

Addl. argument
note by applicant
filed on 25/5/92
2

FTA issued
and file closed.
①
24/7/92